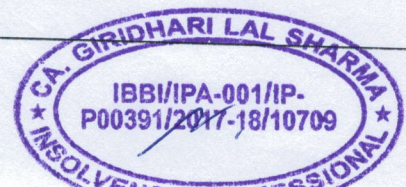


FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GRIDS STEEL & ALLOYS LIMITED

Relevant Particulars		
1	Name of corporate debtor	GRIDS STEEL & ALLOYS LIMITED
2	Date of incorporation of corporate debtor	03/04/2008
3	Authority under which corporate debtor is incorporated / registered	RoC-Cuttack
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27101OR2008PLC009914
5	Address of the registered office and principal office (if any) of corporate debtor	Flat No-3, 3Rd Floor Mayuree Plaza, Near Old Busstand Berhampur - 760001
6	Insolvency commencement date in respect of corporate debtor	31-January-2023 (Order received on 01-February-2023)
7	Estimated date of closure of insolvency resolution process	30-Jul-2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	Giridharilal Sharma and IBBI/IPA-001/IP-P00391/2017-18/10709 AFA Valid upto : 22-Dec-2023
9	Address and e-mail of the interim resolution professional, as registered with the Board	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 E-mail: sharma_gl@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 E-mail: cirp.gridsteel@gmail.com
11	Last date for submission of claims	15-Feb-2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/downloadform.html NA



Notice is hereby given that the National Company Law Tribunal Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **Grids Steel & Alloys Limited** on 31-January-2023 (Order received on 01-Feb-2023).

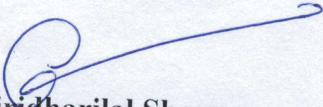
The creditors of **Grids Steel & Alloys Limited**, are hereby called upon to submit their claims with proof on or before **15-February-2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date 02 February 2023
Place Bhubaneswar


Giridharilal Sharma

Interim Resolution Professional of Grids Steel & Alloys Limited
Registration No: IBBI/IPA-001/IP-P00391/2017-18/10709

